

Annexure-7

Name of the corporate debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED in CIRP

List of operational creditors (Government Dues) as on 25/02/2026

Sl. No.	Details of Claimant		Details of claim received				Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Government Dept	Date of receipt	Amount claimed											
1	GST Ahmedabad	GST	13-11-2025	4,84,25,462	-	VAT and GST	No			0	0	4,84,25,462		Disputed amount Rs. 38287109, interest calculated upto 11/11/2025	
2	GST Raipur	GST	11-11-2025	2,43,30,223	-	GST	No			0	0	2,43,30,223		Demand yet to be crystallised , DRC 01 stage	
3	GST Pune	GST	28-11-2025			GST	No			0	0	-		Email sent on Dec 9, 2025	
	GST Pune	GST	29-12-2025	1,82,43,88,910	-	GST	No				0	1,82,43,88,910		Revised Claim Email sent on Jan 7 2026	
4	Income Tax	GST	05-10-2025	11,98,73,426	-	income tax	No			0	0	11,98,73,426		Email sent on Dec 9, 2025	
5	GST Bangalore	GST	20-01-2026	20,26,611	20,26,611	GST	No				0	-		Email sent on Jan 23 2026	
6	GST Ahmedabad	GST	12-01-2026	30,12,03,995		GST	No					30,12,03,995		Email sent on Feb 2, 2026	
7	GST Bhopal	GST	17-02-2026	18,34,26,600		GST	No			0	0	18,34,26,600		Email sent on Feb 25, 2026	
				2,50,36,75,227	20,26,611		0	0	0	0	0	2,50,16,48,616	-	0	